

ed "STC Scheme for bulk drugs supply" appearing in the 'Financial Express' of 6 November, 1985 ;

(b) if so, the details of the bulk drugs imported by the State Trading Corporation during the last three years showing name of the medicine, name of the country and the amount spent in foreign exchange ; and

(c) the disposal of these bulk drugs indicating the names of the countries to which exported and foreign exchange earned thereby ?

THE MINISTER OF COMMERCE AND FOOD AND CIVIL SUPPLIES (SHRI P. SHIV SHANKER) : (a) Yes, Sir.

(b) & (c). The Scheme started in October, 1985 and no imports or exports have taken place so far under it.

Paddy Moisture

*822. SHRI CHARANJIT SINGH WALIA : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether the present specification percentage of paddy moisture is 18 per cent ;

(b) if so, whether paddy crop that is harvested during October gives moisture percentage at about 20 per cent ;

(c) whether Government propose to raise the moisture percentage in paddy harvesting in the early season ; and

(d) if so, the details thereof and if not, the steps Government intend to take to stop the exploitation of the farmers ?

THE MINISTER OF COMMERCE AND FOOD AND CIVIL SUPPLIES (SHRI P. SHIV SHANKER) : (a) Yes, Sir.

(b) Such paddy lots which are offered by the farmers immediately after har-

vest without undrtaking its drying, are found to contain moisture beyond 18%.

(c) No, Sir.

(d) Farmers are advised through publicity in press and other mass media like Akashwani and Doordarshan to bring the paddy stocks after proper drying so as to conform to the specifications prescribed.

Voluntary Disclosure of Assets

*823. SHRI N. VENKATA RATNAM : Will the Minister of FINANCE be pleased to state :

(a) the number of persons who have disclosed their hidden assets under Government's offer to declare their hidden assets during 1985-86 ;

(b) the extra concessions granted to them ; and

(c) the amount of taxes due to Government from the voluntary disclosure of the hidden assets and the amount actually collected ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). Statistics are not being maintained by the Government to show how many persons have disclosed their hidden assets during 1985-86 in response to Government's offer, nor about the concessions granted to them.

(c) The amount of taxes due and amount collected from the voluntary disclosure of hidden assets cannot be estimated. However, the collections from Wealth-tax in 1985-86 have increased to Rs. 146.75 crores as against revised Budget Estimates of Rs. 110.00 crores.

Bank Robberies in Bombay

*824. SHRI SHARAD DIGHE : Will the Minister of FINANCE be pleased to state :

(a) whether Government have enquired into the causes of the recent four